NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/15/ (IB)/2017

NAME OF THE PETITIONER(S)

: KASTURI & SONS LTD

NAME OF THE RESPONDENT(S)

: BORG ENERGY INDIA PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Ms. GIVRMEET KOUR.

For R&P Partners

Counsel for

Petitiones.

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner is directed to send a private notice to the respondent for their presence on the next date of hearing. The Registry is also directed to send private notice to the respondent. Put up on <u>07.07.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy)
Member (Judicial)

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